## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:633
ANSWERED ON:26.11.2012
SPECIAL SCHOOLS FOR HANDICAPPED AND MENTALLY RETARDED PERSONS
Chanabasappa Shri Udasi Shivkumar;Laguri Shri Yashbant Narayan Singh;Patle Kamla Devi ;Tudu Shri Laxman;Vishwanath Shri Adagur H

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is running special schools for deaf, dumb, visually handicapped and mentally retarded persons under the Deen Dayal Rehabilitation Scheme (DDRS);
- (b) if so, the details thereof, State-wise including Odisha, Chhattisgarh and Karnataka;
- (c) whether the Government has received any fresh proposals from the State Governments during the last five years for opening up of new special schools;
- (d) if so, the details of the status of fresh proposals; and
- (e) the time by which the above proposals are going to be cleared?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b): Under the 'Deendayal Disabled Rehabilitation Scheme (DDRS)', financial assistance is provided to Non-Government Organizations for various projects which include projects like Special School for persons with disabilities i.e. Special School for the Mentally Challenged, School for Special Education of the Hearing and Speech Impaired, Special School for the Visually Challenged. Statement indicating State-wise details of NGOs assisted Special School under DDRS is at Annexure-I.
- (c) to (d): A statement indicating details of number of fresh proposals received with State Government recommendation during the last five years for projects of NGOs under DDRS and the proposals recommended by Screening Committee is at Annexure-II.
- (e) Fresh proposals recommended by the Screening Committee are processed only after receipt of proposals complete in all respect as per prescribed norms/guidelines of DDRS. However, State Government Recommendation of the proposal is required every year. Recommendation of the Screening Committee in respect of fresh proposals is valid for two financial years.